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PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

The 27th September, 2021.

ERRATA

No.LL(B).74/2012/48.— In Notification No.LL(B)74/2012/36, dated 23rd September, 2021, please read '**Seventy second**' for the word '**Sixty ninth**' appearing in the Preamble of the Meghalaya Forest Regulation (Amendment) Act, 2021.

S. K. SANGMA,
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.